(c) and (d) On the request of the Government of India, the World Bank has extended the credit closing date of the Sardar Sarover Water Delivery and Drainage Project by one year i.e. upto July 1, 1992.

#### Closure of News-Papers

# \*109. SHRIMATI VEENA VERMA: SHRI KAPIL VERMA:

Will the Minister of LABOUR be pleased to state:

- (a) whether Government are aware that a number of newspapers, including the Amrita Bazar Patrika group (Calcutta), the Indian Express (Hyderabad) and the Times of India (Lucknow) are lying closed; and
- (b) if so, what steps are being taken to reopen them?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (INDEPENDENT CHARGE) (SHRI K. RAMAMURTHY): (a) and (b) A Statement is laid on the Table of the House.

Statement

## Closure of several newspapers and steps taken to reopen them

The appropriate Government under the Industrial Disputes Act, 1947 for newspaper establishments is the State Government.

- 2. According to the information received from the Government of West Bengal, the Amrita Bazar Patrika Group stopped publication with effect from February 6, 1991 owing to acute financial stringency, and not on account of any industrial relations problem.
- 3. The Government of Andhra Pradesh have informed that the workers of Indian Express in Andhra Pradesh struck work with effect from 25.4.1991 on the question of implementation of the Bachawat Award. The management resorted to lock out of their units at Hyderabad Vizianagaram from 18.5.1991. Efforts at conciliation having failed, the State Government on 4.7.1991 referred to dispute for adjudication and prohibited continuance of the strike and lock out. The neurspaper has since resumed publication.

4. The Government of Uttar Pracesh have informed that following a strike by the workmen of the Times of India, Lucknow, with effect from March 20, 1991 on a demand for 20 per cent bonus, the management declared lock out of the establishment on May 7, 1991. The State Government have referred the dispute relating to the question of bonus for adjudication and are continuing their efforts at conciliation of an industrial dispute arising out of disciplinary action taken against some workers by the management.

## श्री राजीव गांधी के लिये स्मारक

\*110 श्री शंकर दयांल सिंह: क्या शहरी विकास मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या सरकार श्री पेरुम्बुद्र में, जहां भारत के भूतपूर्व प्रधान मंत्री, श्री राजीव गांधी की हत्या की गई थी, एक स्मारक बनाने पर विचार कर रही है; श्रीर
- (ख) यदि हां, तो उसका ब्यौरा क्या है ?

शहरी विकास संद्री (श्रीमती शीला कौल):
(क) और (ख) श्री पेरुम्बृदर में,
जहां भूतपूर्व प्रधान मंत्री, श्री राजीव
गांधी की हत्या की गई थी, एक स्मारक
बनाने का भारत सरकार का कोई प्रस्ताव
नहीं है। तथापि, तिमलनाडु सरकार ने
उक्त स्थल पर एक स्मारक बनाने का
निर्णय लिया है जिसके लिए उन्होंने
पहले ही से भूमि श्रधिग्रहीत कर ली है।

# चीनी मिलों की श्रोर किसानों की बकाया राशि

\*111. डा० जिनेन्द्र कुमार जैन: सरदार जगजीत सिंह श्रुरोड़ा:

क्या खाद्य मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार का ध्यान 18 मार्च, 1991 के "फाइनेंशियल एक्सप्रेस"

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में "केन एरियर्स में डबल बाई में" शीर्षक से प्रकाशित समाचार की और दिलाया गया

- (ख) यदि हां, तो क्या यह सच है कि वर्ष 1990-91 के ग्रंत में किसानों की बहुत बड़ी राशि चीनी मिलों की तरफ बकाया हो गई थी ;
- (ग) यदि हां, तो उपरोक्त भ्रवधि के दौरान किसानों को कित्तनी राशि का भगतान किया गया ;
- (घ) किसानों को समय पर भुगतान न करने के क्या कारण थे: ग्रीर
- (ङ) किसानों की शीघ्र भुगतान करने के लिये सरकार श्रब क्या कदम उठा रही है ?

खाद्य मंत्रालय हे राज्य मंत्री (स्वतंत्र प्रभार) (श्री तरूण गोगोई) : (क) जी, हां।

- (ख) वर्ष 1990-91 के म्रांत तक श्रर्थात् 31 मार्च, 1991 तक 1 श्रन्त्बर, 1990 से प्रारंभ होने वाले चालू चीनी मौसम के लिए बकाया गन्ना कीमत 408.20 करोड़ रुपये थी, जो बाद में घटकर 358.65 करोड़ रुपये रह गई।
- (ग) फैबिट्रयों से प्रशप्त नवीनतम उपलब्ध रिपोर्टों के अनुसार देय गन्ना कीमत 3716.56 करोड़ रुपये थी जिसमें से चालू चीनी गौसम के दौरान फैंक्टियों द्वारा 3357.91 करोंड़ रुपये का भगतान किया गया ।
- (घ) ग्रौर (ङ) गन्ना कीमत का समय पर भुगतान सुनिश्चित करने की जिम्मेदारी मुख्यतः राज्य सरकारों की है. जिनके पास ऐसे भुगतान के लिए बाध्ये करने के लिए श्रावश्यक श्रधिकार एवं क्षेत्रीय संगठन हैं। तथापि, केन्द्र सरकार स्विति की मोनिटरिंग कर रही है तथा राज्य सरकारों से बकाया गन्ना कीमत के भुगतान के लिए श्रावश्यक कदम उठाने क प्रन्रोध किया गया है।

#### Scarcity of Dhara groundaut oil

- \*112. SHRI SHIV PRATAP MISHRA: Will the Minister of AGRICULTURE be pleased to state:
- (a) whether Government are aware of the actue shortage of Dhara groundnut refined oil in Delhi and also in different parts of the country;
  - (b) if so, the reasons therefor; and
- (c) the steps being taken to remove the scarcity?

THE MINISTER OF AGRICULTURE (SHRI BALRAM JAKHAR): (a) There is no acute shortage of Dhara groundnut refined oil in the market.

- (b) Does not arise.
- (c) However production enhancement programmes are being implemented groundnut. NDDB has also planned to enhance its edible oil processing packaging capacity.

### Completion of Sutlez Yamuna Link

\*113. SHRI SURESH PACHOURI: MURLIDHAR CHAN-DRAKANT BHANDARE:

Will the Minister of WATER OURCES be pleased to state:

- (a) whether Government of Haryana have recently taken up the issue of expeditious completion of Sutlej-Yamuna Link (S.Y.L.) so as to ensure a balanced development of the region; and
- (b) if so, at what stage the SYL construction work stands at present indicating the progress so far made, the expenditure so far incurred thereon, the proposed to be taken for expendious completion thereof, the central assistance sought for the purposes and the time schedule contemplated therefor?

THE MINISTER OF WATER RE-SOURCES (SHRI VIDYA CHARAN SHUKLA): (a) Yes, Sir.

(b) About 97 per cent of the earthwork, 95 per cent of the lining